

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2202
ANSWERED ON:06.08.2010
WATER PURIFICATION
Jawale Shri Haribhau Madhav

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to change the process of water purification based on chlorinisation as in the recent research studies Chlorinisation has been found dangerous to the health;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government alongwith the details of awareness campaign launched to educate the rural people in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI S. GANDHISELVAN)

(a) to (c): As per the Constitution of India, the subject of water supply falls in the State List. However, the Central Public Health and Environmental Engineering Organization under the Ministry of Urban Development, publishes manuals and guidelines regarding treatment of water including the desired level of residual chlorine.

There is currently no proposal to change the guidelines.